Shri B. D. Pande : May I know if our Prime Minister had any talks with the South African Prime Minister in London about this?

Shri Sadath Ali Khan : I am not aware of it.

Shri Krishnacharya Joshi : What is the attitude of Pakistan in this matter?

Shri Sadath Ali Khan : India and Pakistan have always taken a united stand on this matter.

Shri B. S. Murthy : May I know whether the Indian delegate at the U.N.O. had any consultations with the Secretary General of the U.N.O. before taking this step of writing a letter to the South African Government?

Shri Sadath Ali Khan : There is no need to consult the Secretary-General on this point. This is a dispute between two Governments.

Shri K. K. Basu : May I know whether this subject was on the agenda of the recent Prime Ministers' Conference?

Shri Sadath Ali Khan : I am not aware of it.

श्री म० ला० द्विवेदी : साउथ अफ्रीका के हिन्दुस्तानियों के सिलसिले में यू० एन० ग्रो० के चार्टर में संशोधन करने के सम्बन्ध में वार्ता चल रही है । मैं जानना चाहता हूं कि क्या सरकार ने इस विषय में कोई विचार किया है ?

श्री सादत ग्रली खां : नहीं, जहां तक मुझे मालूम है, ऐसा कोई विचार नहीं हुआ ।

Soda-Ash Factory

*137. **Shri Kamath** : Will the Minister of **Commerce and Industry** be pleased to refer to the replies given to Supplementaries raised on Starred Question No. 2302 on the 17th May, 1956 and state :

(a) whether the licence for the setting up of a Soda-ash factory at Mughalsarai (U.P.) has been granted; and

(b) if so, to whom?

The Minister of Heavy Industries (Shri M. M. Shah) : (a) No, Sir.

(b) Does not arise.

Shri Kamath : Has Government taken any decision so far as to how many of these soda-ash plants will be allotted to the public sector and how many to the private sector during the Second Five Year Plan ?

Shri M. M. Shah : No soda-ash plants are going to be set up in the public sector.

Shri Kamath : What are the reasons for this particular decision?

Shri M. M. Shah : That is in accordance with the industrial policy statement laid before the House; in accordance with the industrial policy and for want of resources, soda-ash has not been placed in the public sector.

Shri Kamath : How many soda-ash plants are going to be established in India during the Second Five Year Plan?

Shri M. M. Shah : Four.

Shri Kamath : Are all the four plants going to be in the private sector?

Shri M. M. Shah : Yes, Sir.

Shri Kamath : How many applications have been received so far?

Shri M. M. Shah : Three have been sanctioned and about four are pending.

Shri Kamath : In whose favour have they been sanctioned?

Shri M. M. Shah : One in for Saurashtra Chemicals ; another is for Tuticorin and a third is under consideration for Bihar.

लोहे का वितरण

*१३८. **पंडित द्वा० ना० तिवारी** : क्या वाणिज्य और उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या लोहे ग्रौर इस्पात के बारे में नये नियंत्रण ग्रादेश से लोहे के वितरण में सुविधा हुई है ; ग्रौर

(ख) क्या ग्रम्यंशधारियों को लोहा ग्रौर इस्पात समय पर तथा उचित मूल्य पर मिल रहा है ?

भारी उद्योग मंत्री (श्री म० म० शाह) : (क) लोहे ग्रौर इस्पात के बारे में नये नियंत्रण ग्रादेश से वितरण की प्रणाली में कोई परिवर्तन नहीं हुये हैं ।

(ख) लोहे ग्रौर इस्पात के ग्रम्यंशधारियों को लोहा ग्रौर इस्पात नियंत्रित भावों पर मिलता है । पहले वंटित माल प्राप्त होने में कुछ विलम्ब हुग्रा करता

था । आशा है कि १९५६–५७ के बंटनों के सम्बन्ध में इन में से अधिकांश विलम्ब समाप्त हो जायगा ।

Shri T. S. A. Chettiar : The reply may be given in English also.

Mr. Speaker : The Minister may give the English reply.

The Minister of Heavy Industries (Shri M. M. Shah) : (a) The new control order in regard to iron and steel has made no changes in the system of distribution.

(b) Quota-holders of iron and steel get iron and steel at controlled rates. There has been some delay in the past in effecting deliveries against allocations made. It is hoped that in respct of 1956-57 allotments, much of these delays would be eliminated.

पंडित द्वा० ना० तिवारी : क्या सरकार के पास ऐसी शिकायतें आई हैं कि लोहे के वितरण में लोगों को बहुत दिक्कतें होती हैं और उन को दूर करने के लिये कोई उपाय किये जायें ?

श्री म० म० शाह : शिकायतें आती हैं और उन को दूर करने की कोशिश की जा रही है ।

पंडित द्वा० ना० तिवारी : मैं यह जानना चाहता हूं कि गत दो वर्षों में जितनी शिकायतें आई हैं, उन को दूर करने के लिये और लोगों की दिक्कतें कम करने के लिये सरकार की ओर से क्या नई बात की गई है, क्या पग उठाया गया है और क्या प्रगति का कार्य किया गया है ?

श्री म० म० शाह : जहां तक गत दो वर्षों की सूचना का सम्बन्ध है, उस के लिये नोटिस चाहिये । पर मैं इतना कह सकता हूं कि इम्पोर्ट का प्रोग्राम (आयात का कार्यक्रम) इतना बढ़ाया जा रहा है कि जहां तक हो सके, लोगों की जितनी भी डिमांड (मांग) हो, वह सन्तुष्ट की जाये ।

Shri T. N. Singh : Is it not a fact that the price structure has altered and it is not according to the distance from the ports? Has not the equalisation of the freight burden to all distances resulted in a rather higher rate to consumers comparatively?

The Minister of Commerce and Industry and Iron and Steel (Shri T. T. Krishnamachari) : It does not alter the system of distribution.

Shri T. N. Singh : As a result of this equalisation of freight, is it not true that the freight paid by the consumer leaves a balance in favour of the producer?

Shri T. T. Krishnamachari : What my hon. friend has presumed is not substantiated by facts.

Shri T. S. A. Chettiar : May I know whether people who have received their allotments last year can expect their allotments to be sanctioned now?

Shri T. T. Krishnamachari : So far as it is possible to satisfy the allottees who got their allotments in the past, it will be done.

श्री म० ला० द्विवेदी : अभी मंत्री महोदय ने बताया है कि आयरन एंड स्टील (लोहा और इस्पात) की पालिसी में कोई परिवर्तन नहीं किया गया है । मुझे मालूम है कि छोटे छोटे कनज्यूमर्ज (उपभोक्ताओं) को आयरन एंड स्टील का एलाटमेंट मिलता नहीं है । मैं जानना चाहता हूं कि छोटे छोटे कन्ज्यूमर्ज के लिये सुविधा हो सके, इस बारे में सरकार क्या कोई कदम उठा रही है ?

श्री म० म० शाह : वितरण की नीति में कोई तबदीली नहीं की गई है । जो फर्क हुआ है, वह इम्पोर्ट (आयात) की पालिसी में हुआ है । जैसा कि अभी मिनिस्टर साहब ने फरमाया है, ईक्वलइजेशन आफ़ प्राइसिज (मूल्यों की समानता) किया गया है और इस बात की तरफ खास तवज्जह दी जाती है कि छोटे छोटे कनज्यूमर्ज को आयरन और स्टील देने के लिये रजिस्टर्ड स्टाक-होल्डर्ज और लाइसेन्स-होल्डर्ज को माल दिया जाय ।

Shri K. K. Basu : As a result of the new price structure, may I know whether the off-take in the port area has decreased?

Shri T. T. Krishnamachari : I am not in a position to say anything now; we have to wait and see.

श्री भागवत झा आजाद : अभी माननीय मंत्री ने बताया है कि लोगों की डिमांड को सन्तुष्ट करने के लिये वह आयात कर

रहे हैं। मैं यह जानना चाहता हूं कि हमारी मांग का कितना प्रतिशत लोहे के आयात से पूरा हो जायेगा ?

श्री म० म० शाह : हमारे उत्पादन का तकरीबन अस्सी फीसदी ।

Shri S. V. Ramaswamy : Has it been brought to the notice of the Minister that the number of distributors has not increased and in certain places there is only one distributor, who is in a position to dictate the price and do black-marketing? If so, will the Ministry consider the advisability of requesting the State Governments to increase the number of distributors?

Shri M. M. Shah : If proposals come from the State Governments to increase the number of distributors, they shall be favourably considered.

पंडित द्वा० ना० तिवारी : माननीय मंत्री जी ने कहा है कि डिस्ट्रिब्यूशन के प्रबन्ध में कोई परिवर्तन नहीं हुआ है। क्या यह बात सही है कि एक वर्ष पहले लोहे की कुछ किस्मों पर—सम काइन्ड्स आफ आयरन पर—कोई कन्ट्रोल नहीं था और वह लोगों को मिलता था और आज सब पर कंट्रोल हो गया है और इस कारण छोटे छोटे कनज्यूमर्ज को और खास तौर से देहात के रहने वाले लोगों को लोहा नहीं मिलता है ?

श्री म० म० शाह : मैं कह रहा था कि वितरण की नीति में कोई फर्क नहीं हुआ है, कंट्रोल में फर्क हुआ है और इसी लिये नया कंट्रोल आर्डर जारी किया गया है । जहां तक छोटे आदमी का ताल्लुक है, काटेज इंडस्ट्रीज और स्माल स्केल इंडस्ट्रीज (गृह उद्योग और छोटे पैमाने के उद्योग) के लिये कोटा बहुत बढ़ाया गया है—पिछले साल ६८,००० टन दिया गया था और इस साल यह कोटा पौने दो लाख टन दिया गया है।

Development of Sundarbans

*140. **Shri S. C. Samanta** : Will the Minister of **Planning** be pleased to refer to the reply given to Starred Question No. 2702 on the 30th May, 1956 and state :

(a) whether the scheme submitted by the Government of West Bengal on the flood control and the development of Sundarbans and 24 Parganas, has been sanctioned by this time;

(b) if so, how much work is expected to be taken up during 1956-57; and

(c) whether the sanctioned quota will be revised due to the heavy cyclone in the area?

The Deputy Minister of Irrigation and Power (Shri Hathi) : (a) No, Sir. Certain particulars are awaited from the State Government on receipt of which they will be duly considered.

(b) and (c). Do not arise.

Shri S .C. Samanta : Is it not a fact that the Sunderbans area was under the zamindari system, that after the taking of the zamindari, there is lapse of time in which these places have suffered much, especially during the last cyclone and that there have been breaches of embankment? May I know whether the Government is going to take up this matter soon?

Shri Hathi : The Government has taken up the matter with the West Bengal Government. It is not a question of not admitting these schemes. It is only a question whether they are qualified to come under flood control or under reclamation or any other scheme. The West Bengal Government has been told that it can bring in these schemes under the Food and Agriculture Ministry Plan or Rehabilitation if it can resettle refugees on these lands. It is not a question of rejecting. Particulars are awaited. Under whatever head these schemes will be qualified, they will be considered.

Shri S. C. Samanta : Two schemes were submitted by the West Bengal Government costing about Rs. 350 lakhs. May I know whether any additional amount has been asked from the Planning Commission after the cyclone ?

Shri Hathi : No. The schemes that were submitted were for Rs. 3·5 crores. The estimates were recast in consultation with the West Bengal Government. That estimate has come to Rs. 2·79 crores.

Shrimati Renu Chakravartty : May I know if the Government is aware that because of the very bad silting up of the rivers in this area, at the present moment, due to the heavy rainfall this year, very large areas are still under water, and any schemes cannot be undertaken because of lack of funds and sanction of money here?

May I know whether the Government will take up the work as a priority and pass these schemes without waiting for technicalities as to under what head it should come?

Shri Hathi : That is a question for the West Bengal Government to move. As